

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 909

TO BE ANSWERED ON THE 1ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

INFILTRATION ALONG BORDER

909. SHRI SUDHEER GUPTA:
SHRIMATI POONAM MAHAJAN:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRIMATI MAUSAM NOOR:
SHRI PARESH RAVAL:
SHRI DEVUSINH CHAUHAN:
SHRI RAM CHARITRA NISHAD:
DR. K. KAMARAJ:
SHRIMATI VANAROJA R.:
SHRI B. SENGUTTUVAN:
DR. P. VENUGOPAL:
SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of infiltration registered, infiltrators arrested and killed during each of the last three years and the current year, border-wise and State-wise;

(b) the status of fencing at the borders along with the names of border districts which remain unfenced or where fencing is not complete, State-wise;

(c) whether a large stretch of Indo-Bangladesh border in the State of Bengal is not fenced for want of land;

(d) if so, the details thereof and the reaction of the Government thereto;

(e) the manner in which the riverine borders and open borders are guarded, border-wise; and

(f) the comprehensive measures taken to check infiltration at the borders along with the erection of smart and all weather fencing, deployment of night vision cameras, GPS navigation satellites and strengthening intelligence networks along the borders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) The details of cases of infiltration reported, the number of infiltrators apprehended and killed during the last three years and the current year, border-wise and State-wise, are enclosed at Annexure.

(b) The Fencing has been constructed along Indo-Bangladesh, Indo-Pakistan and in a small stretch along Indo-Myanmar Borders as per the details given below:-

Indo-Bangladesh Border

(Length in Km)

Name of State	Sanctioned	Completed
West Bengal	1464.78	1241.725
Assam	229.03	223.89
Meghalaya	453.41	349.05
Tripura	834.51	754.489
Mizoram	344.41	147.424
Total	3326.14	2716.578

Indo-Pakistan Border

(Length in Km)

Name of the State	Sanctioned	Completed
Punjab	488.79	488.79
Rajasthan	1056.63	1048.27
Jammu International Border	186	186
Gujarat	340	264.34
TOTAL	2071.42	1987.40

Along Indo-Myanmar Border, fencing to the extent of 10 km has been sanctioned. Out of which, 4 km has been completed.

Almost all the border districts have major or minor patches which are unfenced due to geographical constraints or otherwise.

(c) & (d) About 80 km of fencing in the State of West Bengal has not been taken up due to pending land acquisition. The Government of West Bengal has been requested to expedite the pending land acquisition.

(e) The riverine areas of all the borders are patrolled by the Border Guarding Forces with the help of Floating Border Out Posts (FBOPs), mechanized boats, speed boats, medium crafts etc. as per the availability.

The open borders are being guarded by the Border Guarding Forces (BGFs) through carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country.

(f) The Government has adopted multi-pronged activities to check trans-border crimes including infiltration along the borders. The steps taken in this regard inter-alia include:

- Construction of fence, border roads, floodlights and additional Border Out Posts(BOPs) along the borders.
- Usages of Hi-Tech surveillance equipments along with day and night vision devices for further enhancing the border domination.
- Vulnerability mapping of the Border Out Posts (BOPs) which are sensitive with regard to infiltration/smuggling along the Borders has been carried out. These identified BOPs have been

strengthened by deploying additional manpower, Special Surveillance Equipment, vehicles and other infrastructure support.

- Upgradation of intelligence network and coordination with sister agencies.

Annexure LS.USQ.No. 909 FOR 1.3.2016

Border	State	2013			2014			2015			2016(up to 31.01.2016)		
		Cases	Apprehensions	Killed	Cases	Apprehensions	Killed	Cases	Apprehensions	Killed	Cases	Apprehensions	Killed
Indo-Bangladesh	West Bengal	1009	2815	17	886	2260	10	967	3296	25	101	285	1
	Assam	11	12	0	21	22	0	7	8	1	0	0	0
	Meghalaya	71	133	0	37	64	0	32	57	0	4	9	0
	Tripura	68	96	0	69	101	0	41	65	0	9	11	0
	Mizoram	1	1	0	4	8	0	0	0	0	0	0	0
	Sub-total	1160	3057	17	1017	2455	10	1047	3426	26	114	305	1
Indo-Pakistan	Jammu & Kashmir	277	16	38	222	4	52	121	7	46	3	0	0
	Punjab	27	30	10	23	29	14	23	25	7	2	2	1
	Rajasthan	13	13	2	10	13	0	12	15	0	1	1	0
	Gujarat	15	86	0	11	14	0	9	17	0	0	0	0
	Sub-total	332	145	50	266	60	66	165	64	53	6	3	1
Indo-Nepal	Uttar Pradesh	2	2	0	11	25	0	3	4	0	0	0	0
	Uttarakhand	0	0	0		0	0	0	0	0	0	0	0
	Bihar	0	0	0	2	2	0	2	4	0	0	0	0
	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
	West Bengal	1	1	0	0	0	0	6	9	0	0	0	0
	Sub-total	3	3	0	13	27	0	11	17	0	0	0	0

LS.USQ.No. 909 FOR 1.3.2016													
Indo-Bhutan	NIL												
Indo-China	Uttarakhand & Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
	Jammu & Kashmir	1	3	0	0	0	0	0	0	0	0	0	0
	Sikkim	0	0	0	3	8	0	0	0	0	0	0	0
	Arunachal Pradesh	1	3	0	2	5	0	4	8	0	0	0	0
	Sub-total	2	6	0	5	13	0	4	8	0	0	0	0
Indo-Myanmar	Arunachal Pradesh	31	43	6	44	60	6	33	41	3	5	8	0
	Nagaland	31	69	0	25	46	0	31	67	10	3	3	0
	Manipur	31	54	4	34	61	1	35	58	5	1	2	0
	Mizoram	2	4	0	0	0	0	9	21	0	0	0	0
	Sub-total	95	170	10	103	167	7	108	187	18	9	13	0

